

## Vidhan Sabha Question

Name of Department	Revenue
Starred Question No	4678
Date of Reply	28-02-2022
Subject	Land to Landless
Question Raised By	Sh. Nand Lal (Rampur)
Minister Concerned	Hon'ble Revenue Minister

### Question

### Answer

(a)	Will the Jal Shakti Minister be pleased to state ( during the last 3 years upto 01-02-2022, how many landless people have been given 2/3 Biswas of land in Rampur Assembly Constituency; and	Information is laid on the Table of the House.
(b)	how many landless people are still to be given 2/3 Biswas of land in Rampur Assembly Constituency; details be given?)	

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**Reply to Starred Question No. 4678 asked by Sh. Nand Lal (Rampur) regarding land to landless is as under:**

- (a) During the last three years up to 01-02-2022, no person has been given 2/3 biswas of land in Rampur Assembly constituency.
- (b) Total 199 applications have been received up to 01-02-2022 for allotment of 2/3 Biswa of land, out of which 09 applicants have been found eligible, 129 applicants were found ineligible and cases of 61 applicants are under examination and pending on account of incomplete documents.

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